1 34	* 8	
25.00	0	
ON COL AI	Before the Returning Officer	
24/2	For election to	House) me of the Constituency

Anixudh Prasud Vadavon daught rights of Late Maharaji Yadav Election, do hereby solemnly affirm and state on oath as under:-(strike out whichever is not applicable) (1) I am a candidate set up by Janta Dal (U) (name of the political party ) / am contesting as an

Independent candidate. (2) Details of PAN and status of filing of Income tax return :

	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in income Tax Return ( in Rupees)
I.	Self Arindh Prakadrahav	HALPY 3133E	2017-18	128810 2 Agricultur
2.	Spouse- Radha Devi	ACKPD 84076	2017-18	1346050+Agriculta
3.	Dependent I Abhinash Rishu			131860
4.	Dependent 2			
5,	Dependent 3		-	

# (3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	Not Applicable
(b)	Name of the court, Case No. and Date of order taking cognizance : *	Not Applicable
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	Not Applicable

### Cases in which I have been convicted by a court of law(other those referred to in Form 26):

The details of cases, Sections of the Act and description of the offence for which convicted :	Not Applicable
Name of the Court(s), Case No. and	Not Applicable
	Act and description of the offence for which convicted :

(5) That I give herein below the details of the assets (movable and in movable etc.) of myself, my spouse and all dependents:

#### A. Details of movable assets :

(Note:

(2)

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number. Amount, Date of Deposit, the Scheme.
 Name of Bank/ Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect or listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
1	C≅sh in hand	124042.00	163843=00	MIN	×	. X
(ii)	accounts (FDRs, Term Deposits \$2.1.4889661  and all other types of Deposits \$6.1 \$6.4 F8+-9 including saving accounts), \$\lambda \text{Pin} \te			Nill	×	.х
iii)			NiM	Nill	×	×
(iv)			Nill	NiH	×	
(v) Personal loans/advance given to		196400 + 671845 + 49660	للنام	×	X -	
(vi)	Registration No. etc, Year of	100 - BROIFC 4757	Nell	المنالم	X	X
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Coold - 5 gran	Codd - 25 4 500 0 Cost - App 7500 0 Cost App 17500 Cost App 17500	Nill	X	<u> </u>

Any other assets such as value of		290700/=	Will	×	×
A, Gross Total value	40229861	17,283,804/96	Ni.M	×	×

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Location(s) Survey number(s)	2557 22.29 2159	Marya Fandhi 25,48-5,3862 4873,3862 4400,4558,563	Nill	×	X
	Area (Total measurement in Artak	18-1-3-13 4-7-8-2	3-14-1-0	Mah	×.	X
	-Whether inherited property (Yes or NO)	Yes	*	Nell	×	×
3	Date of purchase in case of self acquired property	19-5-76,30-16-74 14-5-76,3-1-24 19-11-84,3-1-24	8-11-83,14-11-8	NIN	×	· y
	Cost of Land (in case of Self-Cost purchase) at the time of July purchase	1000+1000+300 6000+5000+500 4 2000+41000	3950, 8000, 5000, 8000 whouls hashing	Mill	×	X
	Any Investment on the land by way of development, construction etc.	X	×	MEL	A	×
	Approximate Current market value	17959091•00	2962592.00	MIN	Х '	X
ii)	Non-Agricultural Land At-Word Location(s) Care Survey number(s) At-ct-Above 1	NU-4,504aud -790,2241 120,23,40,2241 142-253,754 3523, Klonkhard	will	will	X	. X
	Area (Total measurement in sq. ft.)		Milh	Min	X	X
ì	Whether inherited property (Yes or NO)  Whether inherited property  Property		Nin	Nill	X	. ×
	Date of purchase in case of self 17-5 acquired property	46 6-11-96, 4-10-96	WIM	VIII	Х	X
	purchase) at the time of 638000 4		Man	NiM	Χ.	X
	Any Investment on the land by 352 way of development, construction etc.	आर्म के उन्हांका होते. इंडिज १	ALEN.	Nil	Х	X
	Approximate Current market	20928000	. Nim	Milk	X	X
iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	×	MAN	Nih	- X	Х
	Built up Area (Total measurement in sq. ft.)	X	Nim	MEN	X	΄χ.

	Y wher inherited property (* es or NO)	×	ALL M	×	Х	T X
	Down of purchase in case of serf actioned property	Х	NAU	×	X	×
	Cost of property (in case of purchase) at the time of purchase	х	NEW	X	×	Х
	Any Investment on the property by way of development, construction etc.	3194155.00	Min	- X	X	X
	Approximate Current market value	24121961.00	Nin	X ·	X	X
(iv)	Residential Buildings (including) apartments,) -Location(s) - Survey number(s)	45 7-04 Build	MIM	X	×	×
	Area (Total measurement in sq. ft.)		MU	Х	X	*
	Built up Area (Total measurement in sq. ft.)		N; N	. У	X	X
	Whether inherited property (Yes or NO)	Yes	N/M	×	X	х
	Date of purchase in case of self acquired property		NZM	* .	X	X
	Cost of property (in case of purchase) at the time of purchase	180800.00	Nin	X .	X.	X
	Any Investment on the land by way of development, construction etc.	मा जिल्ला है के किए के किए के किए किए किए किए के किए किए किए क	Nih.	Х	X	λ
	Approximate Current market value		Min	×	×	Y
(v)	Others (such as interest in property)		Nill	X	X	Х
(vi)	Total of Current Market Value of (i) to (v) above	209200,00/-	Mch	X	ν .	X

(6) I give herein below the details of liabilities/ dues to public financial institutions and government: (Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	Bihar vidlan Sala Rr-600000 · 00 Vehicle Loan	×	×	x	×
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	× .	*	*	> .	>

	A-ty other liability	*	У	×	1 7	· v
	Grand total of liabilities	600000 +00	7	1	1 0	×
(ii)	Government Dues: Dues to departments dealing with government accommodation	7	×	×	X	r
	Dues to departments dealing with supply of water	X	Х	, х	×	X
	Dues to departments dealing with supply of electricity	1	λ	X	*	×
	Dues to departments dealing with supply of relephones/mobiles	×	X	Y	*	×
	Dues to departments dealing with government transport (including aircrafts and inelicopters)	٧.	1	×	X	×
	Income Tax Dues	X	×	· ·	~	X
-	Wealth Tax Dues	X .	X	X	. *	1 1
	Service Tax, Dues	1 1	X	×	, X	×
1	Municipal /Property Tax Dues	X	X	X	1	*
	Sales Tax Dues	X	Х	×	1	1 ×
	Any other dues	X	χ.	. ~	X	1 4
	Grand total of all Govt. dues	У.	X	× ×	X	1 ×

(7) Details of profession or occupation: at MLA From Bilar Widhan Sabla .

a. Self. At renture & Salary at MLA From Bilar Widhan Sabla .

b. Spouse .Agr. Culture & Darryo Ce others

(8) My educational qualification is as under: 5=00-dary - 1967-Rightye High School Kilhaufur-Marsecendary for from diate Science - 1967 - 1855 callage - Bhergarbur Vironally, Blagarbai.

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

## (9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. Amixudh Prapad Yadar
2.	Full postal address	what + post - chandriper supard
3.	Number and Name of the constituency and state	41 - Nirmali suparl State - Bahar
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	. Janta Dal (U)
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	Nil

	court (s) have taken cognizance						Tabel Income Stame
5	PA	N of			ear for which la come Tax Retu		
-	108	Candidate AATPY	135 F	- 10	2017-18		128810 + Agg-1-cox 91
-			84076	-	2017-18		346050+484-1-1-196
-		Dependents	01011		*		*
5.	100	Details	of Assets and	Liabiliti	es in rupees		and the second second second
		Description	Self	Spouse		Dependen	t-ii Dependent-iii
		Moveable Asset (Total value)	4022386/61	1728324	×	×	X
3.		Asset	18-1-0-13		. *	. X	Х
	(i)	Purchase Price and Sett M Development Cost of Immovable Property (Total Value)	3005400/	30950/=	×	X	у .
	(ii)	Approximate Current Market Price of Asset (Total Value)	426 80000	2362592	¥ ×	X	X
7		Liabilities			X	*	X
		(i) Government dues (Totai)	6		Y	X	×
		(ii) Loans from Bank, Financial Institutions and others (Total)			×	Х	Χ.
8.		ghest educational qualification of the Science (10tal)					

## VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above; (h) L my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

.... this the ....

DEPONENT

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2 Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.

4. The affidavit should be either typed or written legibly and neathy.